

[*Translation*]

Government Agencies and Contract to Unemployed Graduates

1639. SHRI RAM LAL RARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are contemplating to award Government agencies and contracts to the unemployed young graduates with a view to provide them employment; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). In the overall context of the problems of educated unemployed, a suggestion has been made to provide some priority considerations to educated unemployed in the award of dealerships/ agencies by public sector establishments. The same is under examination.

[*English*]

Clearance to Sarapadi Hydro-electric Project

1640. SHRI EDUARDO FALEIRO: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have finally cleared the Sarapadi Hydro-electric Project;

(b) if so, whether any time framework has been worked out;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The Sarapadi Hydro-electric Project 3x30 MW at an estimated cost of Rs. 193.12 crores for the Generation portion and Rs. 4.93 crores for associated Transmission portion was accorded techno-economic clearance by the Central Electricity Authority in December, 90 subject to the following clearances by the Ministry of Environment & Forest:

(i) Both the Generation & Transmission portions from the environment angle;

(ii) the Transmission portion from the forest angle.

The project would be processed for final approval after the above clearances are arranged by the State.

(b) and (d). The time frame would be worked out after the final clearance of the project.

Need for improvement in Quality and sales of E.C.T.V.

1641 SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Electronic Corporation of India Ltd. Hyderabad Unit, manufacturer of E.C.T.V. sets, has been acquiring various components of the television from private ancillary units,

(b) whether any other items of work have been assigned to such private units under the above arrangement in the E.C.T.V. unit,

(c) whether due to the said arrangement of procuring T.V. components from private ancillary units, the quality and consequently the sales of E.C.T.V. sets have fallen; and